

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 397/TT/2025

Subject : Petition for (i) revision of transmission tariff for the 2014-19 period, (ii) truing up of transmission tariff for the 2019-24 period, and determination of transmission tariff for the 2024-29 period for the 400 kV D/C Teesta III HEP-Kishanganj Transmission Line, under Regulation of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023, read with the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 and the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024.

Date of Hearing : **22.4.2026**

Coram : Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Petitioner : Sikkim Power Transmission Limited (SPTL)

Respondents : PTC India Limited and Others

Parties Present : Shri Vidhan Vyas, Advocate, SPTL

Record of Proceedings

The matter was heard through a virtual hearing.

2. At the outset, the learned counsel for the Petitioner sought eight weeks' time to file the additional information sought vide Record of Proceedings (ROP) for the hearing dated 17.2.2026.
3. None appeared on behalf of the Respondents.
4. After the hearing, the Commission directed the Petitioner to submit the information sought vide ROP for the hearing dated 17.2.2026, within eight weeks, with an advance copy to the Respondents and the Respondents to file their respective replies, if any, within two weeks, with a copy to the Petitioner, who may file its rejoinder, if any, within a week thereafter.
5. The Petition will be listed for hearing on **14.7.2026**.

By order of the Commission

sd/-
(T. D. Pant)
Joint Chief (Law)

